COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 205 OF 2018

Dated: 19th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

The Tata Power Company Limited (Distribution)Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Mrs. Swapna Seshadri Mr. Ashwin Ramanathan Ms. Parichita Chowdhary

Mr. Anup Jain for R-3

ORDER

Another two weeks' time is extended for compliance of the order dated 03.12.2018 from today.

List the matter on <u>22.01.2019</u>.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil) Judicial Member